

[Sh. Sharad Yadav]

quota which has been allotted to the Maharashtra Federation, is half of the allotted quota to C.C.I. C.C.I. operates in the entire country. If they have been given 100 per cent. the Maharashtra Federation has been given 50 per cent. We have favoured them. We will provide help to those people, who want to form voluntary organisations or co-operatives in favour of the farmers. Co-operatives strengthen democracy. It strengthens the hands of the people, who are producing on mass level and builds up their self-confidence. Mr. Deputy Speaker, Sir, I would like to thank those, who have raised this question because I also got the opportunity to give the detail about the work carried out this year. In the end, I would like to submit one more point that we face a lot of difficulties. When we favour the farmers, the handloom weavers and powerloom weavers suffer. It is necessary to work very cautiously in the textile industry. I have tried my level best to reply to the questions raised here. With these words, I thank you.

[English]

SHRI KADAMBUR M.R. JANARDHAN: Shall I ask one clarification? May I know whether the Suvini cotton of Tamil Nadu is being exported? Only Tamil Nadu and Andhra Pradesh are producing this Suvini cotton.

MR. DEPUTY SPEAKER: This is exactly what you should have asked before.

[Translation]

SHRI SHARAD YADAV: I have stated that all the States were consulted. We did whatever they wanted. You have asked a specific question about Tamil Nadu. At pres-

ent, I do not have the details. I will tell you later.

13.43 hrs

BUSINESS ADVISORY COMMITTEE

Tenth Report

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (CH. JAGDEEP DHANKHAR): On behalf of Shri Satya Pal Malik I beg to move:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 10th May, 1990."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 10th May, 1990."

The Motion was adopted.

13.44 hrs.

**ADDITIONAL DUTIES OF EXCISE
(GOODS OF SPECIAL IMPORTANCE
AMENDMENT BILL***

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): On behalf of Prof. Madhu Dandavate I beg to move for leave to introduce a Bill further to amend the Additional Duties of

Excise (Goods of Special Importance) Act, 1957.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957."

The motion was adopted.

SHRI ANIL SHASTRI: I introduce the Bill.

MR. DEPUTY SPEAKER: The House will now take up matters under Rule 377. Shri Janak Raj Gupta.

13.45. hrs

MATTERS UNDER RULE 377

[English]

- (i) **Need to Construct a bridge over 'Aik Nallah' near Arnia Village, tehsil Ranbir Singh Pura District Jammu**

SHRI JANAK RAJ GUPTA (Jammu): The people residing on border areas near village 'Arnia' Ranbir Singh Pura side in J & K State adjoining Pakistan border, are facing a great difficulty because there is no bridge on "Aik Nallah" (a small stream) near village Arnia, Teh Ranbir Singh Pura, District Jammu. During rainy season, people are totally cut off from the main road leading to Dahlehar and Ranbir Singh Pura due to too much water in that stream and have to take a longer route to reach Ranbir Singh Pura, Tehsil Headquarters.

Previously Army had constructed a bailey bridge on that Nallah for the convenience of the general public of that area any army vehicles. But for the last three to four

years the Army has also dismantled that bridge.

* Published in the Gazette of India Extraordinary. Part II, Section 2, dated 11.5.90.

During the last Parliamentary elections, the residents of village Arnia and of surrounding villages boycotted the election and did not cast their votes as a protest for not constructing a bridge on that 'Aik Nallah'.

I would like to request the Ministry of Defence, Government of India, to construct a bridge on that 'Aik Nallah' near village Arnia, Tehsil Ranbir Singh Pura, District Jammu, keeping in view the genuine demand of the genuine demand of the public of that area.

MR. DEPUTY-SPEAKER: Shri Mankuram Sodhi.

SHRI JOSS FERNANDEZ (Nominated-Anglo-Indians): May I point out, Sir, that there is no quorum in the House.

MR. DEPUTY-SPEAKER: The quorum bell is being rung—

Now there is quorum.

Shri Mankuram Sodhi.

[Translation]

- (ii) **Need to expedite work on the Jagdalpur—Bhopal Patnam National highway**

SHRI MANKURAM SODHI (Bastar): The provision was made for converting 210 kms. long State Highway from Jagdalpur to Bhopal Patnam in Bastar district in Madhya Pradesh into a National Highway in the last budget. Even after a lapse of one year, only the charge of the aforesaid road has so far been taken. The pace of work on this highway is very slow. Even the ongoing construction of bridges and culverts have come to a standstill. The gang coolies responsible for